

(c) is it also a fact that the allotment of these plots will be made to fruit, vegetable sellers and Rehri-walas, etc.; and

(d) if so, what is the reason for charging Rs. 1000/- per sq. mt. from the allottees and what steps Government propose to take to stop profiteering by the D.D.A.?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) Yes Sir.

(b) and (c). Yes, Sir, as published in the advertisement.

(d) The Government have stayed further action on this Scheme by the Delhi Development Authority, pending a detailed review.

#### **Marketing of apples by Himachal Agricultural Marketing Corporation**

5515. **SHRI BALAK RAM:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Himachal Agricultural Marketing Corporation have proved to be an effective weapon for breaking the monopoly of private traders in various parts of the country particularly in Delhi in marketing apples from Kashmir or Himachal Pradesh;

(b) if so, number of apple boxes handled by this agency out of the total number of boxes marketed from these two States during 1976; and reasons for shortfall, if any, and less sale proceeds; and

(c) steps taken to improve the functioning of this agency during the coming apple season?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) The Himachal Pradesh Horticulture Produce Marketing and Processing Corporation deals with Himachal Pradesh apples only. The Corporation has become an

effective agency in the apple trade of Himachal Pradesh.

(b) Himachal Pradesh Horticulture Produce Marketing and Processing Corporation handled 9 lakh boxes in 1976. It was nearly 20 per cent of the total number of boxes marketed from Himachal Pradesh during that year.

(c) The Corporation is being provided assistance under a World Bank Project for the development of apple marketing facilities. This project provides both for strengthening the Himachal Pradesh Horticulture Produce Marketing Corporation as well as infrastructural facilities for marketing of apples which will benefit apple growers of the State. This project is under implementation and is expected to be completed by December, 1978.

#### **भूमि अर्जन**

5516. **श्री लाल जी भाई :** क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) भूमि की अधिकतम सीमा अधिनियम के अन्तर्गत सरकार ने वर्ष 1974 से 1976 तक वर्षवार कुल कितनी एकड़ भूमि अर्जित की ; और

(ख) कितने व्यक्तियों को वर्ष वार, कितने एकड़ भूमि उनके नाम पर पट्टे पर दी गई ?

**कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) :** (क) और (ख). अधिधिकार, जानकारी राज्यों से इकट्ठी की जा रही है और प्राप्त होने पर मभा पटल पर रख दी जाएगी ।

#### **Discontinuation of Services of Employees on Contractual Basis by F.C.I., Bombay**

5517. **SHRI K. SURYANARAYANA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state: